

116

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

BENCH-II

CP (Appeal) No. 548/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

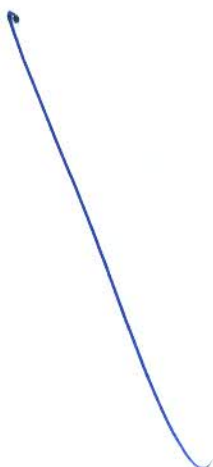
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31ST AUGUST, 2018, 10:30 A.M

Name of the Company	As Idea Communication Factory Pvt. Ltd. -Vs- ROC, WB		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ms Sneha Khaitan, PCS

Applicant -

Shikha
31/8/18



116. 31-08-2018 – CP(Appeal) No. 548/KB/2018 – As Idea Communication
Factory Pvt. Ld. Vs. ROC, WB

O R D E R

The Ld. PCS for the Appellant appeared.

The ROC report is already on record.

The matter is hard and adjourned for hearing and/or orders on 14-09-2018.

Sd

(Madam Justice)
Member(Judicial)